

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2017.

NAME OF THE COMPANY: Shri Rahul Aggarwal & Ors.

Vs.

M/s Kuldeep Katyal & Ors. & Grand Infratech.
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Gaurav Tiwari		Petitioner	
2.				

Order dated 09.01.2017

CP No. 76(ND)/2016 Shri Rahul Aggarwal & Ors. Vs. M/s

Kuldeep Katyal & Ors. & Grand Infratech. Pvt. Ltd.

At the request of Shri Gaurav Tiwari Learned Counsel for

the petitioner matter is ordered to be listed on 07.02.2017.

List on 07.02.2017.

SH.V.S.R. AVADHANI (Judicial Member)



SH. H.P. CHATURVEDI (Judicial Member)



Dated 09.01.2017